

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 35**

**CA 511/2020 CA 52/2024 in CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **31.07.2024**

NAME OF THE PARTIES:    **UNION OF INDIA V/s INFRASTRUCTURE**  
**LEASING AND FINANCIAL SERVICES**  
**LTD. & ORS**

Section 241-242 of the Companies Act, 2013

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**ORDER**

**CA 511/2020 CA 52/2024 in CP/3638(MB)2018**

- 1) Mr. Amit Tiwari, Ld. Sr. Advocate for the Applicant (in CA 511/2020) and the Respondent in (CA 52/2024) and Ms. Drishti Das, Ld. Counsel for the IL&FS are present.
- 2) Ld. Counsel for the Applicant seeks further time to advance their submissions in the present matter. Time is allowed. At request, stand over to 19.09.2024, for further consideration and hearing. The matter will be taken up at 2:30 p.m. in the afternoon.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**